

Deployment of State Police Force

2802. SHRI RAM KAPSE:

SHRI MOHAN RAWALE :

Will the Minister of RAILWAYS be pleased to state:

(a) whether staff from Maharashtra State Police Force has been deployed on the Central Railway, Western Railway, South Central Railway and South Eastern Railway;

(b) whether the expenditure on the Railway Police is shared by the Railway Administration and the State Government on 50:50 basis;

(c) whether Railway Administration owes certain amounts to the Maharashtra Government being share of expenditure on the Railway Police;

(d) if so, the details thereof; and

(e) when this amount is likely to be paid to the Maharashtra?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND HOLDING ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) to (c). Yes, Sir.

(d) and (e). The details of outstanding claims of Government of Maharashtra are as under:

(i)	Western Railway	Rs. 7.00 crores
(ii)	S.E. Railway	Rs. 0.39 crores
(iii)	S.C. Railway	Rs. 1.48 crores
Total		Rs. 8.87 crores

This amount does not include claims of Rs. 17.40 crores of Maharashtra rejected by Central Railway since a total of 1569 GRP posts were created between 1.4.79 to 31.3.95 by Maharashtra Government without approval of Central Railway. The aforesaid amount is held by the respective Zonal Railway due to the reasons enumerated below:

- (a) Non-receipt of AG's Audit Certificate regarding correctness of expenditure
- (b) Unilateral creations of posts of GRP personnel without approval of the Railway Administration.
- (c) Non-receipt of returned bills with necessary correction.

The matter was reviewed by the Ministry of Railways on representations made by different State Governments and it was decided to release 50% of the outstandings as on 30.3.95. Balance of the outstandings were to be adjusted against Railways' dues to be recovered from different States.

Double Line

2803. SHRI JITENDRA NATH DAS : Will the Minister of RAILWAYS be pleased to state :

(a) the names of those sections as of West Bengal which do not have double line till date;

(b) the criteria adopted by the Government for constructing double line;

(c) whether any of this section fulfils this criteria; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND HOLDING ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) The following Sections of West Bengal are not double line till date :-

N.G. Sections

- (i) New Jalpaiguri-Siliguri-Darjeeling
- (ii) Bankura-Rainagar
- (iii) Shantipur-Krishnagar city-Nabadwipghat
- (iv) Ahmedpur-Katwa
- (v) Katwa-Burdhaman

M.G. Sections :

- (i) New Mal-Domohnai-Ramishai
- (ii) New Jalpaiguri-Galgalia
- (iii) Barsoi-Redhikapur
- (iv) Siliguri-New Jalpaiguri-Alipurduar Jn.
- (v) Alipurduar-New Cooch Bihar-Gitaldaha-Bamanhat.